

1	2	3	4
30.	Sikkim	0	0
31.	Tamil Nadu	5068	1695
32.	Tripura	5	0
33.	Uttar Pradesh	7569	405
34.	Uttarakhand	93	10
35.	West Bengal	87	3

**Opening of new ITI and ITC in all development blocks**

†3133. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is planning to open new Industrial Training Institute (ITI)/ITC in all the development blocks of the country;

(b) whether regional imbalance is increasing because of rules governing of opening up of ITI/ITC and the number of development blocks without ITI/ITC;

(c) whether in the development blocks already having private/Government ITI, the National Council for Vocational Training (NCVT) and State Council for Vocational Training (SCVT) should not grant permission for opening new ITC; and

(d) if so, whether Government could consider the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) A scheme titled 'Kaushal Vikas Yojana' has been formulated for setting up of 1500 new Industrial Training institutes (ITIs) and 5000 Skill Development Centers (SDCs) in PPP mode preferably in un-serviced blocks (where no ITI/ITC exists) including hilly, desert and minority concentration areas of the country. This division of the Government will definitely help in mitigating the regional imbalance in the field of vocational training.

(c) and (d) As per existing instructions, there is no restriction in opening of ITIs/ITCs at any location in the country. Location for opening of ITI (Government ITI) is decided by the State Government. However, private entrepreneurs are free to set up ITCs (private) in any part of country and there is no restriction. For affiliation purpose they have to meet requirements of 'National Council for Vocational Training (NCVT)' norms.

**Modular employment scheme**

†3134. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

†Original notice of the question was received in Hindi.

- (a) the State-wise details of number of ITI/ITC institutes in the country where modular employment scheme has been implemented;
- (b) whether this scheme has been discontinued;
- (c) if so, the reasons therefor; and
- (d) whether Government proposes to reintroduce this scheme to prepare skilled workers and if so, the time limit thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) 6365 institutes have been registered as Vocational Training Providers (VTPs) under the scheme including Government ITIs/Government Instt., Pvt. ITCs and others. State-wise details are given in Statement (See below).

(b) to (d) The scheme has not been discontinued. However, modalities for disbursement of funds under the scheme are being revised.

**Statement**

*Skill Development Initiative scheme*

(Based on Modular Employable Skills)

Sl. No.	Name of the State	Total VTP Registered	Govt. ITI/Govt. Instt.	PVT. ITC	Others	Remarks
1	2	3	4	5	6	7
1.	Andaman and Nicobar Island	19	10	0	9	
2.	Andhra Pradesh	645	84	299	262	
3.	Arunachal Pradesh	5	5	0	0	
4.	Assam	39	19	3	17	
5.	Bihar	78	23	52	3	
6.	Chandigarh	12	4	0	8	
7.	Chhattisgarh	67	67	0	0	
8.	Delhi	57	20	8	29	
9.	Dadra and Nagar Haveli	1	1	0	0	
10.	Daman and Diu	1	1	0	0	
11.	Goa	14	10	2	2	
12.	Gujarat	290	168	105	17	

1	2	3	4	5	6	7
13.	Haryana	84	38	22	24	
14.	Himachal Pradesh	75	54	15	6	
15.	Jammu and Kashmir	157	46	1	110	
16.	Jharkhand	72	13	47	12	
17.	Kerala	69	30	39	0	
18.	Karnataka	668	125	136	407	
19.	Lakshadweep	0	0	0	0	
20.	Madhya Pradesh	341	316	12	13	
21.	Manipur	2	1	0	1	
22.	Meghalaya	5	3	1	1	
23.	Mizoram	3	3	0	0	
24.	Maharashtra	804	479	123	202	
25.	Nagaland	4	4	0	0	
26.	Orissa	196	25	142	29	
27.	Puducherry	10	8	0	2	
28.	Punjab	170	112	16	42	
29.	Rajasthan	117	114	2	1	
30.	Sikkim	1	1	0	0	
31.	Tamil Nadu	429	59	229	141	
32.	Tripura	6	5	0	1	
33.	Uttar Pradesh	1683	542	298	843	
34.	Uttarakhand	32	32	0	0	
35.	West Bengal	209	51	8	150	
TOTAL		6365	2473	1560	2332	

**Failure of laws in preventing child labour**

†3135. SHRI PRABHAT JHA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there are more than one crore child labourers in the country;

†Original notice of the question was received in Hindi.